

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO-1012
ANSWERED ON – 26.07.2022

REDUCTION IN GST FOR KENDU LEAVES

1012. DR. SASMIT PATRA:

Will the Minister of **FINANCE** be pleased to state:-

- (a) whether the Ministry is planning to propose to GST Council to reduce the GST on Kendu leaves;
- (b) if so, the development in this regard; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (c): GST rates are prescribed on the recommendation of the GST Council, which is a constitutional body comprising of representatives from States/UTs and Centre, taking into account all the relevant factors including the pre-GST tax incidence. The proposal regarding rate reduction on tendu/kendu leaves has been placed before the GST council in its 15th, 22nd and 37th Meetings. The Council did not make any recommendation for change in the GST rate on tendu/kendu leaves.
